

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. Restoration Application/25/2022 In C.P. (IB)/273(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Feedback Highways Omt Private Limited
V/s
Supreme Infrastructure Bot Private
Limited

Section: Rule 11 of NCLT, 2016 U/s 9 of (IBC)

ORDER

Restoration Application/25/2022: - Adv. Sharad Bansal i/b Adv. Agam H Maloo appeared for the Petitioner/Applicant through VC. Adv. Madhuri Nalluri a/w Adv. Neha Patil appeared for the Respondent. List this matter on **30.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)